## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:425 ANSWERED ON:27.07.2010 FDI IN ELECTRONIC AND PRINT MEDIA Adsul Shri Anandrao Vithoba:Yaday Shri Dharmendra

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has requested the Telecom Regulatory Authority of India (TRAI) to review its earlier recommendations on foreign investment in the Electronic and Print Media Sector in the light of recent changes in the Foreign Direct Investment (FDI) policy;
- (b) if so, whether the Government has received the recommendations of TRAI;
- (c) if so, the details thereof;
- (d) whether the TRAI has proposed raising the ceiling of FDI in the Electronic and Print Media sector along with the carriage fees for services like Direct-to-Home, mobile TV and FM radio etc.; and
- (e) if so, the details thereof and the time by which the recommendations of TRAI are likely to be implemented?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

- (a): Yes, Sir. The Government has on 30.09.2009 made a reference to the Telecom Regulatory Authority of India (TRAI) under the TRAIAct for reviewing its earlier recommendations dated 26.4.2008 on foreign investment limits for broadcasting sector in the light of Press Note No. 2 and 4 (2009 Series) issued by Department of Industrial Policy and Promotions (DIPP) rationalizing calculation of foreign investment in various sectors including broadcasting services. The reference made for broadcasting services does not cover the issues of foreign investment in Print Media.
- (b) to (e): TRAI has on 30.6.2010 submitted its recommendations on foreign investment in broadcasting services. These recommendations do not cover the foreign investment in Print media. The details of the recommendations are available on the website (www.trai.gov.in) of TRAI. Segment wise details indicating existing and recommended foreign investment limits are as under:

Segment Existing foreign Foreign investment limits investment limits recommended by TRAI

DTH 49% with 20% cap on FDI 74%

HITS 74% 74%

Teleport 49% 74%

Mobile TV Policy to be finalized 74%

IPTV 49% in case service provider 74 is cable operator and 74% in case service provider is telecom licensce

MSOs 49% 74% provided they undertake digitalization with addressability

Other MSOs 49% 49%

Local 49% 26% Cable Operators

Downlinking 100% 100% of TV Channels and Uplinking of Non-news and current affairs channels

Uplinking of 26% 26% TV news& current affairs Channels

FM Radio 20 % 26%

No recommendations have been made in respect of carriage fee in Direct -to-Home, mobile TV and FM radio etc. under these recommendations. The recommendations of TRAI are under examination. No time frame could be given in such policy matters.